

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **11.09.2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>HEARING</b>	<b>PLEA</b>
1. Cr. 73/2020 TS Halli PS	11. CC 1357/2020
2. Cr. 74/2020 TS Halli PS	12. CC 1358/2020
3. Cr. 45/2020 NGPS	13. CC 1359/2020
4. Crl. Misc. 176/2020	14. CC 1360/2020
5. Crl. Misc. 177/2020	15. CC 1361/2020
6. OS 143/2015	16. CC 1362/2020
7. OS 281/2015	17. CC 1363/2020
8. OS 201/2019	18. CC 1364/2020
9. OS 83/2020	19. CC 1365/2020
	20. CC 1366/2020
<b>ISSUES</b>	21. CC 1367/2020
10. OS 85/2020	22. CC 1368/2020

Hosakote

Dated: - 10.09.2020

*Sd/- 10/9/20*  
Addl. Civil Judge & JMFC., Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.